

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 33
TO BE ANSWERED ON THE 25th November 2024
LANDING AND PARKING CHARGES FOR PRIVATE
AIRCRAFT/HELICOPTER

33. SHRI SHAKTISINH GOHIL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the amount of increase made in the landing and parking charges for private aircraft/helicopters at Ahmedabad Airport, Gujarat during the last five years along with the dates thereof;**
- (b) the authority having the rights to increase these charges; and**
- (c) the steps being taken by Government to reduce these charges at Ahmedabad Airport?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a): The landing and parking charges in respect of Ahmedabad Airport were revised with effect from 01.02.2023. Year wise landing and parking charges for domestic and international flights during FY 2020-21 to FY 2024-25 are at Annexure.

(b) & (c): Government of India has established an independent economic regulator i.e Airports Economic Regulatory Authority of India (AERA) for determination of Tariff for aeronautical services rendered at Major Airports in the country including Ahmedabad Airport. As per the tariff determination process, AERA allows the Airport Operator to recover its entitled revenue in the form of landing and parking charges from Airlines and User Development Fees (UDF) from passengers.

AERA determines aeronautical charges of all the major airports including landing and parking charges inter-alia considering the factors like Return on Investment for aeronautical assets, Operating expenditure, Depreciation, Tax etc. in accordance with AERA Act and AERA guidelines issued from time to time for a control period of 5 years, duly considering 30 percent of non- aeronautical revenue, under Hybrid Till mechanism for cross subsidisation.

AERA has determined the tariff for Ahmedabad Airport for the Third Control Period (01.04.2021-31.03.2026) which has been effected from 01.02.2023 after following transparent consultation process with stakeholders.

AERA aims to optimally balance the interest of service provider and the end user and ensures that the airport operator maintains and operates the airport with reasonable return on investment consisting with risk profile by following the statute provisions and tariff guidelines which protects the interests of Airport Operator, Airlines and passengers, at large.

ANNEXURE

Statement referred in reply to Rajya Sabha USQ No. 33 for answer on 25.11.2024

A. Landing Charges at Ahmedabad Airport during the last five years (i.e., from FY 2020-21 to FY 2024-25)

From 01.04.2020 to 31.01.2023:

(Rate in INR per MT)

Flight	Weight of Aircraft	Landing Charges
Domestic	Up to 25 MT	140
	Above 25 MT up to 50 MT	3500 + 220 per MT in excess of 25 MT
	Above 50 MT up to 100 MT	9000 + 250 per MT in excess of 50 MT
	Above 100 MT up to 200 MT	21500 + 270 per MT in excess of 100 MT
	Above 200 MT	48500 + 290 per MT in excess of 200 MT
International	Up to 25 MT	190
	Above 25 MT up to 50 MT	4750 + 350 per MT in excess of 25 MT
	Above 50 MT up to 100 MT	13500 + 410 per MT in excess of 50 MT
	Above 100 MT up to 200 MT	34000 + 470 per MT in excess of 100 MT
	Above 200 MT	81000 + 560 per MT in excess of 200 MT

From 01.02.2023 to 31.03.2025:

(Rate in INR per MT)

Flight	Weight of Aircraft	01.02.23 to 31.03.24	01.04.24 to 31.03.25
Domestic	Per MT	400	420
International	Up to 100 MT	600	630
	Above 100 MT	700	735

B. Parking Charges at Ahmedabad Airport during the last five years (i.e., from FY 2020-21 to FY 2024-25)

Domestic:

From 01.04.2020 to 31.01.2023:

(Rate in INR per hour per MT)

Particulars	Weight of Aircraft	Parking Charges
First 2 hours (after free parking period of 2 hours)	Up to 25 MT	3.00
	Above 25 MT up to 50 MT	75 + 4 per hour per MT in excess of 25 MT
	Above 50 MT up to 100 MT	175 + 8 per hour per MT in excess of 50 MT
	Above 100 MT up to 200 MT	575 + 10 per hour per MT in excess of 100 MT
	Above 200 MT	1575 + 11 per hour per MT in excess of 200 MT
Beyond 4 hours	Up to 25 MT	6.00
	Above 25 MT up to 50 MT	150 + 8 per hour per MT in excess of 25 MT
	Above 50 MT up to 100 MT	350 + 16 per hour per MT in excess of 50 MT
	Above 100 MT up to 200 MT	1150 + 20 per hour per MT in excess of 100 MT
	Above 200 MT	3150 + 22 per hour per MT in excess of 200 MT

From 01.02.2023 to 31.03.2025:

(Rate in INR per Hour per MT)

Particulars	01.02.23 to 31.03.24	01.04.24 to 31.03.25
First 2 hours (after free parking period of 2 hours)	18.22	19.13
Beyond 4 hours	36.44	38.26

International:

From 01.04.2020 to 31.01.2023:

(Rate in INR per hour per MT)

Particulars	Weight of Aircraft	Parking Charges
First 2 hours (after free parking period of 2 hours)	Up to 25 MT	3.00
	Above 25 MT up to 50 MT	75 + 4 per hour per MT in excess of 25 MT
	Above 50 MT up to 100 MT	175 + 8 per hour per MT in excess of 50 MT
	Above 100 MT up to 200 MT	575 + 10 per hour per MT in excess of 100 MT
	Above 200 MT	1575 + 11 per hour per MT in excess of 200 MT

		MT
Beyond 4 hours	Up to 25 MT	6.00
	Above 25 MT up to 50 MT	150 + 8 per hour per MT in excess of 25 MT
	Above 50 MT up to 100 MT	350 + 16 per hour per MT in excess of 50 MT
	Above 100 MT up to 200 MT	1150 + 20 per hour per MT in excess of 100 MT
	Above 200 MT	3150 + 22 per hour per MT in excess of 200 MT

From 01.02.2023 to 31.03.2025:

(Rate in INR per Hour per MT)

Particulars	Weight of Aircraft	01.02.23 to 31.03.24	01.04.24 to 31.03.25
First 2 hours (after free parking period of 2 hours)	Up to 100 MT	18.55	19.48
	Beyond 100 MT	17.50	18.37
Beyond 4 hours	Up to 100 MT	37.10	38.96
	Beyond 100 MT	35.00	36.74